

ITEM NO.58

Court 8 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 20-09-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
[IN CHAMBER]

For Appellant(s) Ms. Garima Prashad, Sr. Adv.
Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang N. Khongwir, Adv.
Mr. Parth Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 27.09.2021.

(SHRADDHA MISHRA)
SR. PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)